

Annamalai?

30-12-82

D 1
7 31
F 20
M 30 + 2

80 1-4-83

12/11/41

16/3

Hon. K. R. Singh, J.
Hon. Sopinath, J.

Admit.

Issue notice.

At: 25.7.83

Memorandum

Stamp

Stamp 150/-

Stamp upto

Stamp 150/-

Stamp Sufficient

Paper filed

Stampable by Single D.B.

upto 1-4-83

15/2/90

Hon. Justice K. R. Singh, J.

The case called out. No one is present for the applicant. Notice sent to the applicant by registered post has been returned by the postal authorities with the endorsement "left". In the circumstances, there is no one to prosecute this case. Shri G. P. Agarwal for the opposite parties is present. The case is dismissed for default of the applicant. Cost on parties.

16-3-83

Res

Shri M. P. Tehroliya

Shri B. N. Sapon

Link for admission
in ordinary course.

Rs

Copy of order.

Prepared

203.90

1.4.83